

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS

Respondent(s)

(with interim relief and office report)

Date : 29/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Gupta, Adv.
M/s Mitter & Mitter Co., Adv.

For Respondent(s)

Mr. Amit Pawan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for respondent no.1 despite due service.

Opportunity to respondent no.3 to file counter affidavit has already been declined.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent No.2 within two weeks time.
Notice thereafter be issued.

List again on 12.8.2016.

(PAWAN DEV KOTWAL)
Registrar